

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.352 OF 2018**

**IN THE MATTER OF:**

Regional Director, Southern Region,

MCA, Chennai & Anr.

Appellant

Vs

M/s Real Image LLP, (Transferor LLP) & Anr

Respondent

**For Appellant:** Mr. T.P.Singh, Mr. Ripu Daman Bhardwaj, Advocates and Ms S. Meenakshi, Joint Director, RD(SR), Chennai.

**For Respondents:** - Mr. Jayant Mehta and Mr.Goutham Shivshankar, Advocates.

**ORDER**

**17.07.2019** - Hearing on behalf of the appellants continued even today, however, remained inconclusive.

2. Post it as **on top of the list** on **13<sup>th</sup> August, 2019** for further hearing.

**(Justice Bansi Lal Bhat)**

**Member (Judicial)**

**(Mr. Balvinder Singh)**

**Member (Technical)**

BM/NN